

(v) With a view to revamping the organisational and service delivery outreach system for Family Planning and MCH, health posts consisting of nurse, midwife, and health workers will be established in urban slums and congested areas.

(vi) A scheme of issue of "Green Cards" to individual acceptors of terminal methods after two children will be introduced as a mark of recognition and priority attention. This Card will enable the acceptors to be accorded preferential treatment in schemes where such preferential treatment is feasible.

(vii) States will be requested to give to acceptors of sterilisation, 5 State lottery tickets for the next draw.

(viii) Compensation money payable to individual acceptors of sterilisation will be increased by Rs. 30/- raising it from the present level of Rs. 70/- to Rs. 100/-.

(ix) The amount payable to the acceptors of IUDs will be increased from Rs. 6/- to Rs. 9/-.

I would also like to take this opportunity to inform the House that, during the first ten months of the current financial year, performance in the field of sterilisation is to the extent of 28 lakhs which is 43 per cent higher than the achievements over the corresponding period last year. This is likely to go upto 40 lakhs by the end of the current financial year. Similarly, the performance under I.U.Ds is 7.6 lakhs which is 35 per cent higher than the figures for the corresponding period last year. This is expected to exceed 10 lakhs which will be the highest achievement since the inception of the programme. In regard to conventional contraceptives, the programme has now started picking up very fast and by the close of the current financial year, we hope to reach an all time high figure of about 60 lakhs acceptors. With these achievements, the couple protection rate is likely to go upto 26.5 per cent by the end of March, 1983, as against 23.7 per cent in April, 1982.

Hon'ble Members are aware that the country has made significant progress in the field of family welfare during the last three years. This has had its impact on the growth rate of population and I am happy to announce that as per current estimates, the annual growth rate of our population is now of the order of 1.9 per cent. While we have still to go a long way to achieve the targets by the turn of the century, the light at the end of the tunnel is now visible. I am sure that with the active participation and cooperation of all sections of the society, we shall be able to achieve our cherished goals of reducing birth, death and infant mortality rates and ensure for the coming generations a better, healthier and happier life.

12.20 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH):
With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 28th February, 1983, will consist of :—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. General Discussion on the Railway Budget for 1983-84.
3. Discussion on the Resolution seeking approval of the recommendations contained in the Seventh Report of the Railway Convention Committee.
4. Discussion and voting on:
 - (a) Demands for Grants (Railways) for 1983-84.
 - (b) Supplementary Demands for Grants (Railways) for 1982-83.
 - (c) Demands for Excess Grants (Railways) for 1980-81.

As members are aware, the General Budget for 1983-84 will be presented at

[Shri Buta Singh]

5.00 P.M. on Monday, the 28th February, 1983.

SHRI GEORGE FERNANDES (Muzaffarpur): The strike by the textile workers of Bombay is now in its fourteenth month. The loss of production apart, the suffering being undergone by the striking workers and their families is beyond description. The mill owners and the government have been following a policy that is patently against the interests of the workers by obstinately refusing to have a fair and honourable settlement. What is shocking is that the NTC Mills in Bombay are behaving no different from the private mill owners. Though this matter has been raised on several occasions in the House, the government has chosen to bypass the wishes of the members.

The election of the Telugu Desam government in Andhra Pradesh and the Janata Party government in Karnataka has helped to put the spotlight, among other things, on the need to have a correct understanding of the federal nature of our polity. The demand for greater decentralisation of political and economic power and further devolution of power is being voiced more and more forcefully by various sections of political opinion in India. The Akali agitation in the Punjab has also touched on this question. It would be harmful for the unity of India to dismiss these demands for devolution of power and authority as being misguided or anti-national.

These questions have assumed a significance which necessitates immediate discussion.

PROF. MADHU DANDAVATE (Rajapur): It has been widely reported that the Rs. 50 lakh relief granted by the Prime Minister to the riot victims of Assam, after her visit to the affected areas of the State has still not reached the people affected by riots.

I request the Government to ensure that the relief reaches the people of Assam expeditiously.

I would like to suggest that this matter may be included for discussion in the House next week.

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): Late Kranti Veer Vasudeo Balwant Phadke one of the foremost freedom fighter and a revolutionary in our country fought British imperialism by organising armed rebellion. He died on 17-2-1983 in Aden Jail where he was undergoing life imprisonment.

The centenary of his martyrdom needs to be celebrated all over the country and a fitting memorial be raised in his honour. I urge upon the government to arrange a special meeting in the Parliament.

Secondly, there is resentment in different States regarding National Telecast programme. They are not only unsatisfactory but are encroaching upon the regional language programme.

Tamil Nadu has already stopped tele-casting Hindi news.

Mumbai Marathi Grantha Sangrahalaya has first raised its voice against the injustice done by Bombay Television to Marathi programme.

Bombay Municipal Corporation has passed a resolution criticising the National Telecast and warned Bombay Television of confiscating its property if it failed to pay the tax arrears to the corporation.

I request the government to have a full discussion on the National Telecast.

श्री अजीत कुमार मेहता (समस्तीपुर): मैं संसदीय कार्य मंत्री को अगले सप्ताह के कार्यक्रम के लिए सुझाव देना चाहता हूँ।

पहला सुझाव तंबाकू के निर्यात में गिरावट की संभावना के बारे में है। भारत में 1.20 लाख टन वर्जीनिया तंबाकू का उत्पादन होता है। यह सारा निर्यात व्यापार निजी क्षेत्र में है। चीन ने भारतीय तंबाकू निर्यात बाजार में 1977 में प्रवेश किया था तथा प्रत्येक वर्ष चीन को भारतीय तंबाकू के निर्यात

में निरन्तर वृद्धि हो रही थी। किंतु हाल के दिनों में निजी निर्यातकों की अनियमितता के कारण इसमें गिरावट आने की संभावना है। कमी का मुख्य कारण नमूनों के विपरीत घटिया स्तर के माल की आपूर्ति है।

भारत के लिए तंबाकू निर्यात की दृष्टि से यह वर्ष अच्छा नहीं रहा है। हमारे पास इस वर्ष 30 से 40 हजार टन तंबाकू अतिरिक्त पड़ा हुआ है तथा हम चीन जैसे विस्तृत बाजार को खोने की स्थिति में नहीं हैं। अतः सरकार को इस दिशा में समय रहते सचेत हो जाने की आवश्यकता है। अगले सप्ताह में इस पर विशेष रूप से चर्चा होनी चाहिए।

दूसरा विषय है "कृषि का संकट" वर्ष 1981-82 में रेकार्ड कृषि उत्पादन के बाद योजनाकारों को इस वर्ष कम पैदावार होने का आशंका नहीं थी। मानसून के प्रतिकूल होने के कारण गेहूं का उत्पादन अन्य सभी वर्षों से कम, मात्र 3.7 करोड़ टन हुआ और खरीफ उत्पादन निर्धारित लक्ष्य से काफी कम हुआ है। देश का बहुत बड़ा हिस्सा अनावृष्टि से प्रभावित रहा और बिहार राज्य के कई भागों से तो भूखमरी की खबरें भी आई हैं। खाद्यान्न की आवश्यकता को पूरा करने के लिए सरकार को एक करोड़ तीस लाख टन के बफर स्टॉक के अलावा 40 लाख टन गेहूं के आयात का अनुबंध भी करना पड़ा है। खेतों को मानसून की कृपा से मुक्त करने के लिए अरबों रुपये की योजनाएँ बनीं और हरित क्रांति का नारा दिया गया किन्तु स्थिति वैसी ही बनी रही।

अतः सरकार को सिंचाई परियोजनाओं को समयबद्ध कार्यक्रमों के अंतर्गत पूरा करने और उपलब्धियों का मूल्यांकन

करने पर विचार करने के लिए समय निकालना चाहिए।

श्री बी. डी. सिंह (फूलपुर) : अगले सप्ताह में चर्चा के लिए मेरा पहला सुझाव देश में व्याप्त एवं दिनों-दिन फैल रहे भ्रष्टाचार के बारे में है।

आज देश में व्याप्त भ्रष्टाचार हमारे जन जीवन को जिस प्रकार तूट कर रहा है, उसकी जितनी भर्त्सना की जाए कम है। दिनों-दिन अंकुश रहित यह भ्रष्टाचार फैलता हुआ हमारे स्वस्थ जीवन मूल्यों को धिन्धु कर रहा है। जिस प्रकार कोई नहीं चाहता कि वह रोगग्रस्त हो, परन्तु बाध्य बन जाता है, उसी प्रकार से संक्रामक रोग की भांति यह भ्रष्टाचार सामान्य नागरिकों, मध्य-मार्ग अनामिष श्रम-शील ईमानदारों को भी अपने नापाक पंजों में जकड़ता जा रहा है। आज यह सर्वतोन्मुखी हो चुका है और हमारी राष्ट्रीय प्रणाली को अखंडित कर रहा है। यदि इस पर पूरी निष्ठा के साथ अंकुश लगाने का प्रयास न किया गया तो परिणति बड़ी भयावह हो सकती है।

अतएव मैं चाहता हूँ कि इस उवलत समस्या पर अगले सप्ताह सदन में विचार किया जाए और इसकी अबाध गति को नियंत्रित करके इसके निराकरण के उपाय निकाले जाएँ।

मेरा दूसरा विषय अद्विवेकपूर्ण तरीके से किया जा रहा वन-विनाश के बारे में है।

मान्यवर, आज देश में स्वार्थ परस्त लोगों द्वारा अनियमित ढंग से चोरी छिपे वनों का अद्विवेकपूर्ण तरीके से विनाश किया जा रहा है। वन विनाश किस

[श्री बी० डी० मिह]

प्रकार पर्यावरण को असंतुलित करता है और यह असंतुलन किम प्रकार जन-जीवन पर कुप्रभाव डालता है, कहने की आवश्यकता नहीं है। यह प्रकरण और भी गंभीर हो जाता है जब राजनीतिक एवं सामाजिक दृष्टि से प्रभावकारी लोग इस प्रकार के हथकण्डों में शरीक हो जाते हैं। हिमाचल प्रदेश, केरल तथा कई अन्य स्थानों का उदाहरण हमारे समक्ष है। वनों के ठेकेदार किम प्रकार धन अधिकारियों की सांठगांठ से अनैतिक तरीके से निजी स्वार्थ पूर्ति में लगे हैं यह आए दिन की कहानी है। इस कुचेष्टा पर प्रभावकारी नियंत्रण राष्ट्र की नागरिक आवश्यकता है।

अतएव इस गंभीर समस्या पर अगले सप्ताह मदन में चर्चा की जाए और इस क्षति को रोकने के उपायों की समीक्षा की जाय।

श्री सत्यनारायण जटिया (उज्जैन) : इन्दौर से दिल्ली तथा इन्दौर से बम्बई के बीच सीधी रेल सेवा प्रारम्भ करने की मांग की ओर शीघ्र ध्यान दिया जाना चाहिए। खण्डवा-अजमेर के बीच मीटरगेज पर चलने वाली रेल सेवा को विगत कुछ समय से खण्डवा-चित्तौड़गढ़ के बीच सीमित कर दिया है तथा मह-चित्तौड़गढ़ के बीच चलने वाली यात्री रेल गाड़ी के पूर्ववर्ती समय चक्र में परिवर्तन कर दिया गया है जिससे यात्रियों को काफी असुविधा हो रही है। "सर्वोदय" एक्सप्रेस का "स्टापेज" नागदा जंक्शन पर दिया जावे। "अवध एक्सप्रेस" का रतलाम तक बढ़ाने की मांग को पूरा किया जाना चाहिए। उज्जैन-गुना के बीच चलने वाली रेलगाड़ी को इन्दौर तक बढ़ाया जाना चाहिए। उज्जैन-इन्दौर-उज्जैन के बीच "शटल ट्रेन" चलाने की आवश्यकता है।

देश में दूरभाष सेवा में पर्याप्त सुधार एवं विस्तार की आवश्यकता है। बड़ी संख्या में दूरभाष सुविधा होने वाले व्यक्तियों के नाम प्रत्येक स्थान पर प्रतीक्षा सूची में नाम पंजीबद्ध है। उज्जैन में लगभग 500 व्यक्तियों के नाम प्रतीक्षा सूची में हैं। जिसकी पूर्ति दूरभाष केन्द्र के विस्तार से की जाना है जिसके लिए आवश्यक उपकरणों की आवश्यकता है। उज्जैन जिले के भाटपचलाना को बड़नगर से दूर-संचार से जोड़ने का कार्य काफी समय से से प्रतिक्षित है। देश को राजधानी से उज्जैन को एस० टी० डी० सेवा उपलब्ध कराने की आवश्यकता है। रतलाम और नीमच के दूरभाष केन्द्रों का स्वचलीकरण और आधुनिकीकरण के कार्य को उपकरणों के अभाव में पूरा करने में अत्यधिक विलम्ब हो गया है।

अतएव केन्द्र सरकार से मेरा आग्रह है कि दूर-संचार सेवा का आधुनिकीकरण स्वचलीकरण, क्षमता विस्तार कार्य को प्राथमिकता देते हुए उज्जैन दूरभाष केन्द्र का विस्तार किया जाय, भाटपचलाना को बड़नगर से दूरसंचार से जोड़ा जावे, दिल्ली से उज्जैन के लिए एस० टी० डी० सेवा शीघ्र उपलब्ध कराई जाय तथा रतलाम और नीमच के दूरभाष केन्द्रों का स्वचलीकरण कर "डायलिंग" प्रणाली स्थापित की जाये। उपरोक्त विषयों को आगामी सप्ताह की कार्यवाही में सम्मिलित किया जाए।

SHRI NIREN GHOSH (Dum Dum): Over the year since 1950s the draught of the Calcutta Port, which was the premier port of India, was continually going down and the Central Government has taken no steps to maintain it.

Lean period flow of the Ganga is about 1,50,000 cusecs. The upper riparian States like UP, etc. draw about one lakh cusecs,

leaving only 55,000 cusecs for the Calcutta Port and Bangladesh, though there is enough sub-soil water for deep tubewell irrigation. This is obviously an unacceptable position.

Bhagirathi-Hoogly river system is rapidly silting up and has proceeded upto Howrah Bridge. Under the circumstances, nobody knows when the Farakka problem will be solved.

Hence, interim measures like deepening and narrowing Rupnarain river, which falls into Hoogly river at Haldia point, can, to some extent, flush out the silt, must be undertaken.

The whole question requires a thorough discussion. I, therefore, press that the above subject be included in next week's list of business.

श्री जयपाल सिंह कश्यप (आवंला) :

मण्डल आयोग की सिफारिशों को लागू करने में सरकार बराबर टालमटोल कर रही है और इस आयोग के उद्देश्य को समाप्त करना चाहती है। पिछड़े वर्ग के लोग बड़ी उत्सुकता से इस मंडल कमीशन पर सरकार के निर्णय की प्रतीक्षा कर रहे हैं। इसलिए इस आयोग की सिफारिशें लागू करने के लिए आगामी सप्ताह में सदन में चर्चा के लिए कार्यवाही में सम्मिलित किया जाये।

देश में बेरोजगारी बराबर बढ़ती जा रही है। करोड़ों पढ़े एवं अशिक्षित लोग बेरोजगार हैं और काम की तलाश में दर-दर भटक रहे हैं। हमें इस बेरोजगारी की समस्या पर आगामी सप्ताह संसद में चर्चा होनी चाहिए।

SHRI CHITTA BASU (Barasat): Sir, I want that the following two items should be included in the next week's list of business.

1. Violence has spread to new areas causing alarm and anxiety for all. People have started leaving their villages in search safe shelters and relief. There has already been an influx of about 6,000 evacuees from Assam in West Bengal. What seems to have added to the concern, is an assessment that about 50,000 more are still living in various rail heads waiting for facilities to move towards West Bengal.

Some foreign countries notably, Saudi Arabia, Indonesia and others have made certain observations about the happenings in Assam which tend to give a wrong impression to the world.

A statement on Assam situation with the details of the latest developments may kindly be made in the next week.

2. There have been protracted negotiations to evolve a solution of the Punjab tangle. Conflicting views have been expressed about the outcome of the dialogue. A statement on the latest situation in Punjab is, therefore, called for.

A statement may, therefore, be made in the next week to apprise the House of the latest developments in Punjab.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): Sir, I have heard with attention the points made by the hon. Members on the other side. Some of the issues raised by them are really of national importance but, as you know, according to the system and practice of this House, the business is decided by the Business Advisory Committee. I will take all those matters which have been raised by the hon. Members, to the Business Advisory Committee and try to see how best they could be accommodated during the course of the session.

Sir, on Assam, as you know again, at the instance of the Leaders of the Opposition and specially Shri Atal Bihari Vajpayee, we opened with the discussion on Assam situation (*Interruptions*).

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Sir, that does not mean that the House should not be kept informed of the latest situation,

SHRI CHITTA BASU: Sir, the elections are over.

MR. DEPUTY-SPEAKER: Atal Bihari Ji, you can raise this issue in the Business Advisory Committee.

SHRI ATAL BIHARI VAJPAYEE: No, Sir, the statement has to come from the Government.

MR. DEPUTY-SPEAKER: You can raise it in the next Business Advisory Committee meeting.

SHRI ATAL BIHARI VAJPAYEE: Sir, I am sorry to say that the issue is agitating the whole House.

PROF. MADHU DANDAVATE (Rajapur): Sir, you have mis-understood the issue. We are not referring the matter to the Business Advisory Committee. All that we are doing is, since the Minister for Parliamentary Affairs is here, we are making a constructive suggestion that since lot of relief work has been sanctioned and relief also has been sanctioned from Prime Minister's Fund, army has marched in, on all that and whether the relief material is being properly used or not, a small statement every day will be all right till the situation comes to normalcy. Let him take note of that.

SHRI BUTA SINGH: Sir, I have started by saying that I have taken note of that and I will convey their views to the respective Ministers but about the inclusion of these items in the Business, the only forum left with us is the Business Advisory Committee and the hon. Leaders of the Opposition had agreed with the Hon. Speaker that whatever is to be included could be discussed by the Leaders themselves or in the Business Advisory Committee.

SHRI GEORGE FERNANDES: Mr. Deputy Speaker, Sir, we have not discussed here (*Interruptions*).

MR. DEPUTY-SPEAKER: He has not completed.

SHRI BUTA SINGH: For the other things which are mentioned by the hon. colleagues, specially the mentions made

by Prof. Dandavate and Shri Vajpayee. I have taken note. I will take it to the Ministers concerned and find out if this could be done.

SHRI ATAL BIHARI VAJPAYEE: Anti-India propaganda is being carried on abroad and the Government machinery has failed to apprise the world of what is happening in Assam.

MOTION RE INDIAN TELEGRAPH
(THIRD AMENDMENT) RULES,

MR DEPUTY-SPEAKER: We will now take up the motion by Shri Banatwalla. I think he has exhausted everything yesterday and he will take only two or three minutes.

SHRI G. M. BANATWALLA (Ponnani): I only walked out. The press did not mention that I too walked out.

AN HON. MEMBER: Todya they will mention it; don't worry.

MR. DEPUTY-SPEAKER: It is not my fault if you have walked out.

SHRI G. M. BANATWALLA: Mr. DEPUTY-B

Deputy-Speaker, I beg to move:

"That this House resolves that in pursuance of sub-section (5) of section 7 of the Indian Telegraph Act, 1885 (13 of 1885), the Indian Telegraph (Third Amendment) Rules, 1983, published in the Gazette of India by Notification No. GSR 93 (E), dated the 21st February, 1983 and laid on the Table of the House on the 24th February, 1983, be annulled.

This House do recommend to Rajya Sabha that Rajya Sabha do concur in this resolution."

Let me at the outset express my deep sense of gratitude to the Hon. Speaker and yourself for having given this House the first available opportunity to discuss this heinous practice of de-linking the budget of measures of financial implications from